

**IN THE HIGH COURT OF**  
**ORISSA, CUTTACK**

Institution of Applications for issue of Certified  
Copies.

Report on :08-11-2024

**Date : 08.11.2024**

C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section	Se
92516/2024	08.11.2024	ABLAPL-12062/2024	PK DASH	C.O.		Order Dtd. 2024-11-05		(S No
92517/2024	08.11.2024	ABLAPL-5978/2024	DP DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-05		(S No
92518/2024	08.11.2024	ABLAPL-12066/2024	L ACHARI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-05		(S No
92519/2024	08.11.2024	ABLAPL-12071/2024	S SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-05	BAIL-2	(S No 18
92520/2024	08.11.2024	ABLAPL-11941/2024	PRADIPTA BEURA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-04	BAIL-1	(S No 14
92521/2024	08.11.2024	ABLAPL-11968/2024	P BEURA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-04		(S No 14
92522/2024	08.11.2024	ABLAPL-11969/2024	PRADIPTA BEURA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-04	BAIL-1	(S No 15
92523/2024	08.11.2024	ABLAPL-11972/2024	P BEURA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-04	BAIL-1	(S No 14
92524/2024	08.11.2024	ABLAPL-11975/2024	PRADIPTA BEURA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-04		(S No 14
92525/2024	08.11.2024	ABLAPL-12007/2024	PRADIPTA BEURA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-05		(S No 14
92526/2024	08.11.2024	ABLAPL-10555/2024	HK MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-05		(S No 14
92527/2024	08.11.2024	ABLAPL-12068/2024	R SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-05	BAIL-2	(S No
92529/2024	08.11.2024	ABLAPL-12070/2024	R SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-05		(S No
92530/2024	08.11.2024	ABLAPL-12059/2024	DEBASIS SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-05	BAIL-2	(S No 11
92531/2024	08.11.2024	ABLAPL-9037/2024	SK SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-06		(S No

								11
92532/2024	08.11.2024	ABLAPL-12099/2024	HK PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-06	BAIL-2	(S No 11
92534/2024	08.11.2024	ABLAPL-10859/2024	JK MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-05		(S No 11
92536/2024	08.11.2024	BLAPL-5807/2024	BK DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-05		(S No 11
92537/2024	08.11.2024	BLAPL-10192/2024	RAMESH CHANDRA MAHARANA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-05	BAIL-1	(S No
92538/2024	08.11.2024	CRLMC-1905/2024	SATYA NARAYAN PUTEL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-14	CRIMINAL MISC	(S No
92540/2024	08.11.2024	BLAPL-9596/2024	B DAS	C.O.	COURT NO. 12	Order Dtd. 2024-11-06	BAIL-1	(S No
92541/2024	08.11.2024	BLAPL-10206/2024	JR NAYAK	C.O.	COURT NO. 12	Order Dtd. 2024-11-06		(S No
92542/2024	08.11.2024	BLAPL-835/2024	AK SWAIN	C.O.	COURT NO. 12	Order Dtd. 2024-11-06		(S No
92543/2024	08.11.2024	BLAPL-87/2024	M DAS	C.O.	COURT NO. 12	Order Dtd. 2024-11-06	BAIL-1	(S No
92544/2024	08.11.2024	BLAPL-7705/2024	DP DASH	C.O.	COURT NO. 12	Order Dtd. 2024-11-05		(S No
92545/2024	08.11.2024	ABLAPL-12133/2024	R SAMAL	C.O.	COURT NO. 12	Order Dtd. 2024-11-06		(S No
92546/2024	08.11.2024	ABLAPL-12061/2024	SP SAMANTA	C.O.	COURT NO. 12	Order Dtd. 2024-11-06		(S No
92548/2024	08.11.2024	ABLAPL-10966/2024	G SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-06		(S No
92549/2024	08.11.2024	ABLAPL-12140/2024	A DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-06		(S No
92550/2024	08.11.2024	ABLAPL-12135/2024	AK NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-06		(S No
92551/2024	08.11.2024	ABLAPL-12138/2024	NK ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-06	BAIL-2	(S No 10
92552/2024	08.11.2024	ABLAPL-10151/2024	RK BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-06		(S No 10
92553/2024	08.11.2024	ABLAPL-12127/2024	GR PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-06	BAIL-1	(S No
92554/2024	08.11.2024	ABLAPL-12124/2024	HS DEO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-06		(S No
92555/2024	08.11.2024	ABLAPL-12126/2024	BK BAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-06	BAIL-2	(S No
92556/2024	08.11.2024	ABLAPL-12129/2024	B MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-06	BAIL-2	(S No 10
92557/2024	08.11.2024	BLAPL-134/2024	SRINIBASH MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-06	BAIL-2	(S No

92558/2024	08.11.2024	ABLAPL-12125/2024	PK PANI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-06	BAIL-2	(S No
92559/2024	08.11.2024	ABLAPL-11030/2024	M DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-06	BAIL-2	(S No
92560/2024	08.11.2024	ABLAPL-12067/2024	DP DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-05		(S No
92561/2024	08.11.2024	WP (C) - 26923/2024	U.P.BAG	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-05		(S No
92562/2024	08.11.2024	WP (C) - 22651/2024	S.K.SAHU	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-06		(S No
92563/2024	08.11.2024	CRLMC-4575/2023	SUSANTA KUMAR NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-04	CRIMINAL MISC	(S No
92564/2024	08.11.2024	CRLMC-678/2024	J PRADHAN	C.O.	COURT NO. 15	Order Dtd. 2024-11-28	CRIMINAL MISC	(S No
92565/2024	08.11.2024	CRLREV-320/2022	J P KAR	C.O.	COURT NO. 5	Order Dtd. 2024-12-10	CRIMINAL REVISION	(S No
92566/2024	08.11.2024	BLAPL-5126/2024	BIBHUTI RANJAN MOHANTY	C.O.	COURT NO. 5	Order Dtd. 2024-11-06		(S No
92567/2024	08.11.2024	CRLREV-508/2023	S MOHANTY	C.O.	COURT NO. 5	Order Dtd. 2024-11-06	CRIMINAL REVISION	(S No
92568/2024	08.11.2024	ABLAPL-12134/2024	BALARAM SINGH	C.O.	COURT NO. 5	Order Dtd. 2024-11-06		(S No
92569/2024	08.11.2024	ABLAPL-12130/2024	BALARAM SINGH	C.O.	COURT NO. 5	Order Dtd. 2024-11-06	BAIL-1	(S No
92570/2024	08.11.2024	BLAPL-5615/2024	B N SAHU	C.O.	COURT NO. 5	Order Dtd. 2024-09-23	BAIL-1	(S No
92571/2024	08.11.2024	ABLAPL-12136/2024	BALARAM SINGH	C.O.	COURT NO. 5	Order Dtd. 2024-11-06		(S No
92572/2024	08.11.2024	CRLREV-205/2023	P K MISHRA	C.O.	COURT NO. 5	Order Dtd. 2024-11-06	CRIMINAL REVISION	(S No
92573/2024	08.11.2024	ABLAPL-12059/2024	DEBASIS SAHOO	C.O.	COURT NO. 5	Order Dtd. 2024-11-05	BAIL-2	(S No 11
92574/2024	08.11.2024	WPC (OAC) - 2514/2016	A. SUNDARAY	C.O.	COURT NO. 5	Order Dtd. 2024-11-06	OA Branch	(S No
92575/2024	08.11.2024	WP (C) - 26980/2024	RABI NARAYAN BEHERA	C.O.	COURT NO. 5	Order Dtd. 2024-11-05		(S No
92576/2024	08.11.2024	WPC (OAC) - 155/2019	R R DAS	C.O.	COURT NO. 1	Order Dtd. 2024-08-23	OA Branch	(S No
92578/2024	08.11.2024	RVWPET-1/2019	P K MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2022-10-17	CIVIL REVISION	(S No
92579/2024	08.11.2024	WP (C) - 5973/2021	R K BARIK	C.O.	COURT NO. 1	Order Dtd. 2024-11-06	WRIT BRANCH-5	(S No 32
92580/2024	08.11.2024	WP (C) - 5974/2021	R K BARIK	C.O.	COURT NO. 1	Order Dtd. 2024-11-06	WRIT BRANCH-5	(S No 32
92581/2024	08.11.2024	WP (C) - 5975/2021	R K BARIK	C.O.	COURT NO. 1	Order Dtd. 2024-11-06	WRIT BRANCH-5	(S No 32

92582/2024	08.11.2024	BLAPL-10260/2024	RK MALLICK	C.O.	COURT NO. 1	Order Dtd. 2024-11-06		(S No 32)
92583/2024	08.11.2024	WP (C) - 5976/2021	R K BARIK	C.O.	COURT NO. 1	Order Dtd. 2024-11-06	WRIT BRANCH-5	(S No 32)
92584/2024	08.11.2024	WP (C) - 5977/2021	R K BARIK	C.O.	COURT NO. 1	Order Dtd. 2024-11-06	WRIT BRANCH-5	(S No 32)
92585/2024	08.11.2024	WP (C) - 5979/2021	R K BARIK	C.O.	COURT NO. 1	Order Dtd. 2024-11-06	WRIT BRANCH-5	(S No 32)
92586/2024	08.11.2024	WP (C) - 5981/2021	R K BARIK	C.O.	COURT NO. 1	Order Dtd. 2024-11-06	WRIT BRANCH-5	(S No 32)
92587/2024	08.11.2024	ARBP-22/2024	B K PARDHI	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-09-04	M.J.C.	(S No)
92588/2024	08.11.2024	ARBP-10/2024	B K PARDHI	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-09-04	M.J.C.	(S No)
92589/2024	08.11.2024	ARBP-42/2020	A K BISOI	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-02-11	M.J.C.	(S No)
92590/2024	08.11.2024	WP (C) - 26129/2024	R K ROUT	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-11-06		(S No)
92591/2024	08.11.2024	WP (C) - 5747/2022	P N NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-11-07	WRIT BRANCH-7	(S No 48)
92592/2024	08.11.2024	ABLAPL-12090/2024	R. K. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-06	BAIL-2	(S No)
92593/2024	08.11.2024	WP (C) - 17397/2022	H DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-07	WRIT BRANCH-5	(S No 32)
92594/2024	08.11.2024	WP (C) - 5187/2020	H S PAIKRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-07	WRIT BRANCH-8	(S No 41)
92595/2024	08.11.2024	ABLAPL-12074/2024	BIJAY KUMAR BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-05		(S No 41)
92596/2024	08.11.2024	WP (C) - 5187/2020	SBUDGATA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-07	WRIT BRANCH-8	(S No 41)
92598/2024	08.11.2024	WP (C) - 108/2019	T SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-07	WRIT BRANCH-3	(S No 28)
92599/2024	08.11.2024	BLAPL-7506/2024	JADUNATH PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-05		(S No 28)
92600/2024	08.11.2024	WP (C) - 108/2019	M/S.AMITOSH SIKDAR, MRS. RAKHI SIKDAR	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-07	WRIT BRANCH-3	(S No 28)

92601/2024	08.11.2024	WP (C) - 7052/2015	T SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-07	WRIT BRANCH-3	(S No 14
92602/2024	08.11.2024	WP (C) - 15004/2020	DINESH KUMAR PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-07	WRIT BRANCH-2	(S No 45
92603/2024	08.11.2024	WP (C) - 25993/2011	Y DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-05	WRIT BRANCH-2	(S No
92604/2024	08.11.2024	WP (C) - 2525/2021	M NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-05	WRIT BRANCH-5	(S No 21
92605/2024	08.11.2024	WP (C) - 26706/2024	TUSHAR KANTA NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-07		(S No 21
92606/2024	08.11.2024	WP (C) - 26813/2024	J LENKA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-07		(S No 21
92607/2024	08.11.2024	WP (C) - 14709/2018	G DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-07	WRIT BRANCH-3	(S No 33
92608/2024	08.11.2024	BLAPL-9987/2024	JADUNATH PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-08	BAIL-1	(S No
92610/2024	08.11.2024	WP (C) - 27018/2024	K PARIDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-07		(S No
92612/2024	08.11.2024	ABLAPL-12123/2024	A. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-12	BAIL-2	(S No 10
92613/2024	08.11.2024	WP (C) - 26263/2024	S K BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-07		(S No 10
92617/2024	08.11.2024	WP (C) - 26258/2024	RANJIT MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-07		(S No 10
92619/2024	08.11.2024	WP (C) - 26976/2024	S PALAI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-07		(S No 10
92621/2024	08.11.2024	ABLAPL-12097/2024	SRINIBASH MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-06	BAIL-2	(S No 10
92623/2024	08.11.2024	WP (C) - 6604/2016	B.K. SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-05	WRIT BRANCH-4	(S No 37
92624/2024	08.11.2024	ABLAPL-8998/2024	SUVENDU BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-06	BAIL-2	(S No
92626/2024	08.11.2024	WP (C) - 6602/2016	B.K. SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-05	WRIT BRANCH-4	(S No 37
92627/2024	08.11.2024	ABLAPL-6131/2024	SUVENDU BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-21		(S No 37
92630/2024	08.11.2024	WP (C) - 6606/2016	B K SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-05	WRIT BRANCH-4	(S No 37

92633/2024	08.11.2024	ABLAPL-1213/2024	AMLAN SHAKTI PAUL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-06		(S No 37
92635/2024	08.11.2024	WP (C) - 10571/2011	N C SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-04	WRIT BRANCH-6	(S No 25
92636/2024	08.11.2024	WP (C) - 22828/2022	G ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-04	WRIT BRANCH (DIVISION BENCH-3)	(S No 11
92638/2024	08.11.2024	ARBP-41/2020	A K BISOI	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-02-11	M.J.C.	(S No
92639/2024	08.11.2024	WP (C) - 21585/2016	S MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-11-06	WRIT BRANCH-1	(S No
92640/2024	08.11.2024	WP (C) - 7916/2024	DINESH KUMAR PANDA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-11-06	WRIT BRANCH-5	(S No 20
92641/2024	08.11.2024	WP (C) - 24293/2020	PURUSOTTAM CHULI	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-11-06	WRIT BRANCH-2	(S No 45
92642/2024	08.11.2024	ABLAPL-12092/2024	B. N. SAHU	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-06	BAIL-2	(S No
92643/2024	08.11.2024	WP (C) - 36541/2022	DINESH KUMAR PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-07	WRIT BRANCH-5	(S No 23
92646/2024	08.11.2024	WP (C) - 10836/2019	S SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-06	WRIT BRANCH-7	(S No
92647/2024	08.11.2024	WP (C) - 10837/2019	M/S.SHAKTI PR.PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-06	WRIT BRANCH-7	(S No
92650/2024	08.11.2024	WP (C) - 41184/2021	S K PARIDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-07	WRIT BRANCH-5	(S No 21
92651/2024	08.11.2024	WP (C) - 6389/2023	D P DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-29	WRIT BRANCH-5	(S No 23
92653/2024	08.11.2024	WP (C) - 6389/2023	D P DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-29	WRIT BRANCH-5	(S No 23
92655/2024	08.11.2024	WP (C) - 6383/2024	D P DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-20	WRIT BRANCH-3	(S No 33
92656/2024	08.11.2024	WP (C) - 28364/2021	J P KAR	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-05	WRIT BRANCH-5	(S No 32
92657/2024	08.11.2024	WP (C) - 18012/2021	RABINDRA KU. PATNAIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-07	WRIT BRANCH-5	(S No 21
92658/2024	08.11.2024	ABLAPL-11996/2024	B. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-04		(S No 21
92660/2024	08.11.2024	WP (C) -	S BISWAL	C.O.	COURT NO.	Order Dtd. 2024-10-	WRIT	(S

		16110/2024			2 OLD	29	BRANCH-2	No
92661/2024	08.11.2024	WP (C) - 16110/2024	R K MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10- 29	WRIT BRANCH-2	(S No
92662/2024	08.11.2024	WP (C) - 16406/2024	P K MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10- 29	WRIT BRANCH-6	(S No 35
92663/2024	08.11.2024	WP (C) - 26130/2024	Y. DAS	C.O.	COURT NO. 10	Order Dtd. 2024-11- 27		(S No 35
92664/2024	08.11.2024	WP (C) - 16410/2024	S BISWAL	C.O.	COURT NO. 10	Order Dtd. 2024-10- 29	WRIT BRANCH-6	(S No 35
92666/2024	08.11.2024	WP (C) - 25229/2024	G. JAYSINGH	C.O.	COURT NO. 10	Order Dtd. 2024-11- 06		(S No 35
92667/2024	08.11.2024	WP (C) - 16527/2024	P K MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2024-10- 29	WRIT BRANCH-7	(S No 18
92668/2024	08.11.2024	WP (C) - 24607/2024	R. C. ROUT	C.O.	COURT NO. 10	Order Dtd. 2024-11- 06		(S No 18
92669/2024	08.11.2024	WP (C) - 16083/2024	A MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2024-10- 29	WRIT BRANCH-1	(S No
92670/2024	08.11.2024	WP (C) - 21185/2024	N. K. ROUT	C.O.	COURT NO. 10	Order Dtd. 2024-11- 06		(S No
92672/2024	08.11.2024	WP (C) - 27082/2024	A. K. NAYAK	C.O.	COURT NO. 10	Order Dtd. 2024-11- 06		(S No
92673/2024	08.11.2024	CRLMP- 1063/2024	P.K.JENA	C.O.	COURT NO. 10	Order Dtd. 2024-11- 05		(S No
92674/2024	08.11.2024	WP (C) - 27123/2024	M. NAYAK	C.O.	COURT NO. 10	Order Dtd. 2024-12- 10		(S No
92675/2024	08.11.2024	CRLMP- 1388/2024	A.DAS	C.O.	COURT NO. 17	Order Dtd. 2024-11- 06		(S No
92676/2024	08.11.2024	CRLREV- 561/2024	A.DAS	C.O.	COURT NO. 17	Order Dtd. 2024-11- 06		(S No
92677/2024	08.11.2024	CRLMC- 3194/2024	U. KUMAR	C.O.	COURT NO. 17	Order Dtd. 2024-11- 05		(S No
92679/2024	08.11.2024	WP (C) - 16703/2024	K C PANDA	C.O.	COURT NO. 17	Order Dtd. 2024-10- 29	WRIT BRANCH-1	(S No 30
92681/2024	08.11.2024	CRLMC- 3676/2024	J. P. KAR	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09- 25		(S No 30
92683/2024	08.11.2024	WP (C) - 16159/2024	A MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10- 29	WRIT BRANCH-2	(S No
92685/2024	08.11.2024	WP (C) - 27013/2024	S. MUDULI	C.O.	COURT NO. 10	Order Dtd. 2024-12- 09		(S No
92686/2024	08.11.2024	WP (C) - 16153/2024	A MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2024-10- 29	WRIT BRANCH-2	(S No
92688/2024	08.11.2024	WP (C) - 30887/2021	S.MAHARANA	C.O.	COURT NO. 10	Order Dtd. 2024-11- 06	WRIT BRANCH-6	(S No 26

92690/2024	08.11.2024	WP (C) - 26994/2024	DINESH CHANDRA RAY	C.O.	COURT NO. 10	Order Dtd. 2024-11-06		(S No 26
92691/2024	08.11.2024	WP (C) - 16089/2024	A MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2024-10-29	WRIT BRANCH-1	(S No
92692/2024	08.11.2024	WP (C) - 14176/2024	T.K.MANDAL	C.O.	COURT NO. 10	Order Dtd. 2024-11-07	WRIT BRANCH-3	(S No 28
92695/2024	08.11.2024	WP (C) - 14176/2024	B.K.PARDHI	C.O.	COURT NO. 10	Order Dtd. 2024-11-07	WRIT BRANCH-3	(S No 28
92696/2024	08.11.2024	WP (C) - 16087/2024	A MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2024-10-29	WRIT BRANCH-1	(S No
92699/2024	08.11.2024	WP (C) - 24225/2017	N.K.ROUT	C.O.	COURT NO. 10	Order Dtd. 2024-11-06	WRIT BRANCH-1	(S No
92700/2024	08.11.2024	WP (C) - 16163/2024	A MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2024-10-29	WRIT BRANCH-2	(S No
92702/2024	08.11.2024	ABLAPL-7075/2024	SK AHESAN	C.O.	COURT NO. 10	Order Dtd. 2024-11-04	BAIL-1	(S No
92703/2024	08.11.2024	WP (C) - 24225/2017	S.N.SHARMA	C.O.	COURT NO. 10	Order Dtd. 2024-11-06	WRIT BRANCH-1	(S No
92704/2024	08.11.2024	WP (C) - 26437/2024	S. MOHARANA	C.O.	COURT NO. 10	Order Dtd. 2024-11-05		(S No
92706/2024	08.11.2024	WP (C) - 26802/2024	M. R. SAHOO	C.O.	COURT NO. 10	Order Dtd. 2024-11-05	WRIT BRANCH-8	(S No 29
92707/2024	08.11.2024	WP (C) - 14186/2024	B.K.PARDHI	C.O.	COURT NO. 10	Order Dtd. 2024-11-07	WRIT BRANCH-3	(S No 28
92708/2024	08.11.2024	WP (C) - 26880/2024	M. R. SAHOO	C.O.	COURT NO. 10	Order Dtd. 2024-11-05		(S No 28
92710/2024	08.11.2024	WP (C) - 16163/2024	A MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2024-10-29	WRIT BRANCH-2	(S No
92711/2024	08.11.2024	WP (C) - 26887/2024	M. R. SAHOO	C.O.	COURT NO. 10	Order Dtd. 2024-11-05		(S No
92713/2024	08.11.2024	WP (C) - 26897/2024	M. R. SAHOO	C.O.	COURT NO. 10	Order Dtd. 2024-11-05		(S No
92715/2024	08.11.2024	WP (C) - 14186/2024	T.K.MANDAL	C.O.	COURT NO. 10	Order Dtd. 2024-11-07	WRIT BRANCH-3	(S No 28
92716/2024	08.11.2024	WP (C) - 16165/2024	A MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2024-10-29	WRIT BRANCH-2	(S No
92717/2024	08.11.2024	WP (C) - 26915/2024	A. MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2024-11-05		(S No
92719/2024	08.11.2024	WP (C) - 27064/2024	A. MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2024-11-05		(S No
92720/2024	08.11.2024	WP (C) - 23926/2024	T.BAG	C.O.	COURT NO. 1	Order Dtd. 2025-01-29		(S No
92722/2024	08.11.2024	WP (C) - 26754/2024	S. C. BISWAL	C.O.	COURT NO. 1	Order Dtd. 2024-11-06		(S No
92724/2024	08.11.2024	CRLA-	B K BEHERA	C.O.	COURT NO.	Order Dtd. 2024-11-	CRIMINAL	(S

		451/2024			1	07	APPEAL	No
92725/2024	08.11.2024	WP (C) - 23260/2024	B. BEHERA	C.O.	COURT NO. 1	Order Dtd. 2024-11- 06		(S No 10
92727/2024	08.11.2024	WP (C) - 26534/2020	B.K.SWAIN	C.O.	COURT NO. 1	Order Dtd. 2024-10- 21	WRIT BRANCH-5	(S No 23
92728/2024	08.11.2024	WP (C) - 33857/2020	D.K. DEHURY	C.O.	COURT NO. 1	Order Dtd. 2024-11- 04	WRIT BRANCH-1	(S No
92729/2024	08.11.2024	RSA- 378/2024	M. BEHERA	C.O.	COURT NO. 12	Order Dtd. 2025-01- 13		(S No
92731/2024	08.11.2024	SAO- 14/2024	D. K. MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2024-12- 11		(S No
92732/2024	08.11.2024	MACA- 1363/2016	S.SWAIN	C.O.	COURT NO. 10	Order Dtd. 2024-11- 07	MISC. APPEAL SEC.	(S No
92734/2024	08.11.2024	WP (C) - 26929/2024	M. S. HASAN	C.O.	COURT NO. 10	Order Dtd. 2024-11- 06		(S No
92735/2024	08.11.2024	MACA- 1363/2016	P.K.LENKA	C.O.	COURT NO. 10	Order Dtd. 2024-11- 07	MISC. APPEAL SEC.	(S No
92736/2024	08.11.2024	WP (C) - 26275/2022	P K DAS	C.O.	COURT NO. 10	Order Dtd. 2024-11- 06	WRIT BRANCH-7	(S No 18
92737/2024	08.11.2024	WP (C) - 25463/2024	B. MISHRA	C.O.	COURT NO. 10	Order Dtd. 2024-11- 06		(S No 18
92738/2024	08.11.2024	MACA- 27/2017	P.K.LENKA	C.O.	COURT NO. 10	Order Dtd. 2024-11- 07	MISC. APPEAL SEC.	(S No
92740/2024	08.11.2024	WP (C) - 26301/2022	P K DAS	C.O.	COURT NO. 10	Order Dtd. 2024-11- 06	WRIT BRANCH-1	(S No 30
92741/2024	08.11.2024	WP (C) - 25154/2024	P. K. MISHRA	C.O.	COURT NO. 16	Order Dtd. 2024-11- 26		(S No 30
92742/2024	08.11.2024	MACA- 686/2008	B.K.PATI	C.O.	COURT NO. 23	Order Dtd. 2022-11- 03	MISC. APPEAL SEC.	(S No
92743/2024	08.11.2024	WP (C) - 26245/2022	P K DAS	C.O.	COURT NO. 23	Order Dtd. 2024-11- 06	WRIT BRANCH-7	(S No 18
92744/2024	08.11.2024	WP (C) - 25648/2024	Y. DAS	C.O.	COURT NO. 23	Order Dtd. 2024-11- 06		(S No 18
92745/2024	08.11.2024	WP (C) - 24107/2024	N. PANDA	C.O.	COURT NO. 23	Order Dtd. 2024-11- 05		(S No 18
92746/2024	08.11.2024	WP (C) - 25957/2024	A. K. MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-11- 05		(S No 18
92747/2024	08.11.2024	WP (C) -	P K DAS	C.O.	COURT NO.	Order Dtd. 2024-11-	WRIT	(S

		26292/2022			23	06	BRANCH-7	No 18
92748/2024	08.11.2024	WP (C) - 26201/2024	P. BASTIA	C.O.	COURT NO. 10	Order Dtd. 2024-12- 10		(S No 18
92749/2024	08.11.2024	WP (C) - 26302/2024	M. R. SAHOO	C.O.	COURT NO. 10	Order Dtd. 2024-11- 05		(S No 18
92751/2024	08.11.2024	WP (C) - 26304/2024	M. R. SAHOO	C.O.	COURT NO. 10	Order Dtd. 2024-11- 05		(S No 18
92752/2024	08.11.2024	WP (C) - 26307/2024	M. R. SAHOO	C.O.	COURT NO. 10	Order Dtd. 2024-11- 05		(S No 18
92753/2024	08.11.2024	WP (C) - 26399/2024	R. R. DAS	C.O.	COURT NO. 5	Order Dtd. 2024-12- 02	WRIT BRANCH (DIVISION BENCH-1)	(S No 10
92755/2024	08.11.2024	WP (C) - 27053/2024	S. NAYAK	C.O.	COURT NO. 5	Order Dtd. 2024-11- 05	WRIT BRANCH (DIVISION BENCH-1)	(S No 10
92756/2024	08.11.2024	MACA- 441/2020	S.R. OJHA	C.O.	COURT NO. 22	Order Dtd. 2024-12- 05	MISC. APPEAL SEC.	(S No
92758/2024	08.11.2024	WP (C) - 26940/2024	N. SAHOO	C.O.	COURT NO. 22	Order Dtd. 2024-11- 05		(S No
92759/2024	08.11.2024	WP (C) - 26547/2024	J. P. KAR	C.O.	COURT NO. 5	Order Dtd. 2024-12- 16		(S No
92760/2024	08.11.2024	RPFAM- 142/2024	M K MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2024-11- 18	FIRST APPEAL	(S No
92762/2024	08.11.2024	WP (C) - 26940/2024	G. K. SUNDARAY	C.O.	COURT NO. 20	Order Dtd. 2024-11- 05		(S No
92764/2024	08.11.2024	WP (C) - 26039/2024	M. K. MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-12- 04		(S No
92765/2024	08.11.2024	RPFAM- 113/2024	M K MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2024-11- 26	FIRST APPEAL	(S No
92766/2024	08.11.2024	CMP- 1072/2024	S. MOHARANA	C.O.	COURT NO. 20	Order Dtd. 2024-11- 06		(S No
92768/2024	08.11.2024	CMP- 1129/2024	N. K. ROUT	C.O.	COURT NO. 20	Order Dtd. 2024-11- 06		(S No
92770/2024	08.11.2024	CMP- 897/2024	P. K. DAS	C.O.	COURT NO. 20	Order Dtd. 9999-12- 31		(S No
92772/2024	08.11.2024	BLAPL- 14543/2023	HIMANSHU BHUSAN DASH	C.O.	COURT NO. 20	Order Dtd. 2024-11- 06	BAIL-1	(S No
92773/2024	08.11.2024	WP (C) - 25202/2024	J. P. KAR	C.O.	COURT NO. 20	Order Dtd. 2024-11- 06		(S No
92775/2024	08.11.2024	WP (C) - 25663/2024	P. K. JENA	C.O.	COURT NO. 6	Order Dtd. 2024-11- 11		(S No
92776/2024	08.11.2024	WP (C) - 25092/2024	R. C. ROUT	C.O.	COURT NO. 6	Order Dtd. 2024-12- 16		(S No

92777/2024	08.11.2024	WP (C) - 25077/2024	M. K. MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2024-11-30		(S No
92779/2024	08.11.2024	BLAPL-5951/2024	B SINGH	C.O.	COURT NO. 6	Order Dtd. 2024-11-07	BAIL-2	(S No 10
92780/2024	08.11.2024	BLAPL-6402/2024	S MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2024-11-07		(S No 10
92782/2024	08.11.2024	BLAPL-6794/2024	GK ROUT	C.O.	COURT NO. 6	Order Dtd. 2024-11-07		(S No 10
92783/2024	08.11.2024	WP (C) - 27010/2024	T.K.NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-11-29		(S No 10
92785/2024	08.11.2024	BLAPL-10809/2024	HK PATRA	C.O.	COURT NO. 1	Order Dtd. 2024-11-06	BAIL-1	(S No
92786/2024	08.11.2024	BLAPL-10827/2024	KK NATH	C.O.	COURT NO. 1	Order Dtd. 2024-11-07		(S No
92787/2024	08.11.2024	WP (C) - 26420/2024	T.K.NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-11-25		(S No
92788/2024	08.11.2024	BLAPL-10833/2024	JJ SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-11-07		(S No
92790/2024	08.11.2024	WP (C) - 13518/2024	T.K.NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-11-20	WRIT BRANCH (DIVISION BENCH-1)	(S No 10
92791/2024	08.11.2024	BLAPL-10841/2024	RK MALLICK	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-11-07	BAIL-2	(S No
92793/2024	08.11.2024	WP (C) - 22013/2024	M.R.MALLA	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-11-07		(S No
92795/2024	08.11.2024	MATA-123/2023	B.R.SENAPATI	C.O.	COURT NO. 1	Order Dtd. 2024-09-02	FIRST APPEAL	(S No
92796/2024	08.11.2024	WP (C) - 17256/2024	K.C.PANDA	C.O.	COURT NO. 1	Order Dtd. 2024-10-29		(S No
92798/2024	08.11.2024	WP (C) - 19792/2024	R.K.MAHABHOI	C.O.	COURT NO. 1	Order Dtd. 2024-10-28		(S No
92799/2024	08.11.2024	WP (C) - 17253/2024	K.C.PANDA	C.O.	COURT NO. 1	Order Dtd. 2024-10-29		(S No
92801/2024	08.11.2024	ARBP-88/2024	A.K.BISOI	C.O.	COURT NO. 1	Order Dtd. 2024-10-30		(S No
92802/2024	08.11.2024	WA-2612/2024	A.K.MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-10-05		(S No
92804/2024	08.11.2024	WP (C) - 17285/2024	D.K.JENA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-10-28		(S No
92805/2024	08.11.2024	WP (C) - 26276/2024	A.PATTANAİK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-11-07		(S No
92807/2024	08.11.2024	WP (C) - 25518/2024	B.BEHERA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-11-07		(S No

92808/2024	08.11.2024	WP (C) - 22396/2024	P. K. MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-11-07		(S No
92810/2024	08.11.2024	WP (C) - 26347/2024	SANTOSH CHANDRA ATABUDHI	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-11-05		(S No
92811/2024	08.11.2024	WP (C) - 22478/2024	MANOJ KUMAR PANI	C.O.	COURT NO. 10	Order Dtd. 2024-12-10		(S No
92812/2024	08.11.2024	BLAPL-194/2024	JADUNATH PRADHAN	C.O.	COURT NO. 12	Order Dtd. 2024-11-06		(S No
92813/2024	08.11.2024	FAO-512/2024	P. K. LENKA	C.O.	COURT NO. 6	Order Dtd. 2024-11-06		(S No
92815/2024	08.11.2024	BLAPL-9765/2024	S. K. BHANJADEO	C.O.	COURT NO. 12	Order Dtd. 2025-01-15		(S No
92817/2024	08.11.2024	BLAPL-9731/2024	S. K. BHANJADEO	C.O.	COURT NO. 2 OLD			(S No
92819/2024	08.11.2024	CRLMC-4070/2024	A. K. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-04		(S No
92820/2024	08.11.2024	WP (C) - 26936/2024	SARAT KUMAR PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-06		(S No
92821/2024	08.11.2024	WP (C) - 26739/2024	J. D. MUDULI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-06		(S No
92822/2024	08.11.2024	CMP-1132/2024	HRUDANANDA MOHAPATRA	C.O.	COURT NO. 20	Order Dtd. 2024-11-06		(S No
92823/2024	08.11.2024	WA-765/2023	P K JENA	C.O.	COURT NO. 20	Order Dtd. 2024-10-29	WRIT APPEAL	(S No
92824/2024	08.11.2024	CRLMC-3400/2024	J. R. NAYAK	C.O.	COURT NO. 20	Order Dtd. 2024-11-06	CRIMINAL MISC	(S No
92825/2024	08.11.2024	CRLMC-1344/2022	M R ROUSTRAY	C.O.	COURT NO. 20	Order Dtd. 2024-10-29	CRIMINAL MISC	(S No
92826/2024	08.11.2024	CRLMC-3471/2024	M. R. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-06		(S No
92827/2024	08.11.2024	CRLMC-1345/2022	M R ROUSTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-29	CRIMINAL MISC	(S No
92828/2024	08.11.2024	CRLMC-3425/2024	JADUNATH PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-06		(S No
92829/2024	08.11.2024	WP (C) - 27098/2024	B. K. PATI	C.O.	COURT NO. 10	Order Dtd. 2024-12-09		(S No
92830/2024	08.11.2024	BLAPL-10214/2024	SIBA PRASAD SAHOO	C.O.	COURT NO. 10	Order Dtd. 2024-11-06	BAIL-2	(S No
92831/2024	08.11.2024	BLAPL-10281/2024	SIBA PRASAD SAHOO	C.O.	COURT NO. 10	Order Dtd. 2024-11-06		(S No
92832/2024	08.11.2024	WP (C) - 27050/2024	T. K. NAYAK	C.O.	COURT NO. 10	Order Dtd. 2024-11-06		(S No
92833/2024	08.11.2024	WP (C) - 26923/2024	S. C. DAS	C.O.	COURT NO. 10	Order Dtd. 2024-11-05		(S No
92834/2024	08.11.2024	WP (C) - 27034/2024	A. K. MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2024-11-06		(S No
92835/2024	08.11.2024	CRLMC-1359/2022	M R ROUSTRAY	C.O.	COURT NO. 10	Order Dtd. 2024-10-29	CRIMINAL MISC	(S No
92836/2024	08.11.2024	WP (C) -	P. L. MISHRA	C.O.	COURT NO.	Order Dtd. 2024-11-		(S

		26975/2024			10	05		No
92837/2024	08.11.2024	CRLA-801/2024	M. R. ROUTRAY	C.O.	COURT NO. 10	Order Dtd. 2024-11-07		(S No
92838/2024	08.11.2024	WP (C) - 26512/2024	M. R. BARIK	C.O.	COURT NO. 10	Order Dtd. 2024-11-06		(S No
92839/2024	08.11.2024	CRLMC-1358/2022	M R ROUTRAY	C.O.	COURT NO. 10	Order Dtd. 2024-10-29	CRIMINAL MISC	(S No
92840/2024	08.11.2024	CRLMC-1357/2022	M R ROUTRAY	C.O.	COURT NO. 10	Order Dtd. 2024-10-29	CRIMINAL MISC	(S No
92841/2024	08.11.2024	CRLMP-1470/2024	RANJAN KUMAR NAYAK	C.O.	COURT NO. 10	Order Dtd. 2024-11-07		(S No
92842/2024	08.11.2024	CRLMC-4006/2024	B R MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2024-11-07		(S No
92844/2024	08.11.2024	CRLMC-1346/2022	M R ROUTRAY	C.O.	COURT NO. 10	Order Dtd. 2024-10-29	CRIMINAL MISC	(S No
92845/2024	08.11.2024	CRLMC-3943/2023	V R BEHERA	C.O.	COURT NO. 10	Order Dtd. 2024-10-29	CRIMINAL MISC	(S No
92846/2024	08.11.2024	CRLMC-1343/2022	M R ROUTRAY	C.O.	COURT NO. 10	Order Dtd. 2024-10-29	CRIMINAL MISC	(S No
92847/2024	08.11.2024	CRLREV-348/2024	S MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2024-10-29		(S No
92848/2024	08.11.2024	CRLMC-2292/2024	A DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-03	CRIMINAL MISC	(S No
92849/2024	08.11.2024	CRLMC-2136/2024	M K MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-05		(S No
92850/2024	08.11.2024	CRLMC-4349/2011	S K SWAIN	C.O.	COURT NO. 15	Order Dtd. 2024-11-27	CRIMINAL MISC	(S No
92851/2024	08.11.2024	CRLMC-1890/2023	R DAS	C.O.	COURT NO. 15	Order Dtd. 2024-10-29	CRIMINAL MISC	(S No
92852/2024	08.11.2024	CRLMC-1890/2023	M DAS	C.O.	COURT NO. 15	Order Dtd. 2024-10-29	CRIMINAL MISC	(S No
92853/2024	08.11.2024	CRLMC-2908/2024	G. R. DHAL	C.O.	COURT NO. 15	Order Dtd. 2024-11-06		(S No
92854/2024	08.11.2024	RPFAM-147/2024	M S HASAN	C.O.	COURT NO. 15	Order Dtd. 2024-11-07	FIRST APPEAL	(S No
92855/2024	08.11.2024	BLAPL-5365/2024	SATYA RANJAN MOHAPATRA	C.O.	COURT NO. 8	Order Dtd. 2024-11-06		(S No
92858/2024	08.11.2024	WP (C) - 33060/2020	R C MUDULI	C.O.	COURT NO. 8	Order Dtd. 2024-11-04	WRIT BRANCH-7	(S No 44
92860/2024	08.11.2024	WP (C) - 33062/2020	R C MUDULI	C.O.	COURT NO. 8	Order Dtd. 2024-11-04	WRIT BRANCH-7	(S No 44
92861/2024	08.11.2024	WP (C) - 36970/2020	P K JENA	C.O.	COURT NO. 8	Order Dtd. 2024-11-04	WRIT BRANCH-5	(S No 32
92862/2024	08.11.2024	WP (C) - 36970/2020	P K JENA	C.O.	COURT NO. 8	Order Dtd. 2024-11-04	WRIT BRANCH-5	(S No 32
92864/2024	08.11.2024	WP (C) - 36974/2020	P K JENA	C.O.	COURT NO. 8	Order Dtd. 2024-11-04	WRIT BRANCH-5	(S No

									32
92865/2024	08.11.2024	WP (C) - 36975/2020	D.K. DEHURY	C.O.	COURT NO. 8	Order Dtd. 2024-11-04	WRIT BRANCH-5	(S No 32)	
92866/2024	08.11.2024	BLAPL-7134/2024	D SAMAL	C.O.	COURT NO. 8	Order Dtd. 2024-11-07		(S No 32)	
92868/2024	08.11.2024	WP (C) - 36991/2020	D.K. DEHURY	C.O.	COURT NO. 8	Order Dtd. 2024-11-04	WRIT BRANCH-5	(S No 32)	
92869/2024	08.11.2024	BLAPL-6951/2024	DILIP SAMAL	C.O.	COURT NO. 8	Order Dtd. 2024-11-07		(S No 32)	
92870/2024	08.11.2024	WP (C) - 3158/2021	R C MUDULI	C.O.	COURT NO. 8	Order Dtd. 2024-11-04	WRIT BRANCH-4	(S No 17)	
92871/2024	08.11.2024	WP (C) - 3633/2023	S K SAHU	C.O.	COURT NO. 8	Order Dtd. 2024-11-04	WRIT BRANCH-4	(S No 37)	
92873/2024	08.11.2024	BLAPL-6946/2024	DILIP SAMAL	C.O.	COURT NO. 8	Order Dtd. 2024-11-07	BAIL-1	(S No 32)	
92874/2024	08.11.2024	WP (C) - 5054/2023	S K SAHU	C.O.	COURT NO. 8	Order Dtd. 2024-11-04	WRIT BRANCH-6	(S No 24)	
92875/2024	08.11.2024	BLAPL-6946/2024	B S SWAIN	C.O.	COURT NO. 8	Order Dtd. 2024-11-07	BAIL-1	(S No 32)	
92876/2024	08.11.2024	WP (C) - 24893/2023	P K JENA	C.O.	COURT NO. 8	Order Dtd. 2024-11-04	WRIT BRANCH-3	(S No 12)	
92877/2024	08.11.2024	BLAPL-6948/2024	ACHYUTANANDA PATTANAİK	C.O.	COURT NO. 8	Order Dtd. 2024-11-07	BAIL-1	(S No 15)	
92878/2024	08.11.2024	WP (C) - 37890/2023	M R SAHOO	C.O.	COURT NO. 8	Order Dtd. 2024-11-04	WRIT BRANCH-2	(S No 45)	
92879/2024	08.11.2024	BLAPL-10588/2024	B S SWAIN	C.O.	COURT NO. 8	Order Dtd. 2024-11-07	BAIL-1	(S No 32)	
92880/2024	08.11.2024	BLAPL-10594/2024	ARUN KUMAR JATI	C.O.	COURT NO. 8	Order Dtd. 2024-11-07		(S No 32)	
92881/2024	08.11.2024	BLAPL-10595/2024	N SAHOO	C.O.	COURT NO. 8	Order Dtd. 2024-11-07	BAIL-2	(S No 32)	
92882/2024	08.11.2024	WP (C) - 35048/2023	D.K. DEHURY	C.O.	COURT NO. 8	Order Dtd. 2024-11-04	WRIT BRANCH-3	(S No 12)	
92884/2024	08.11.2024	WP (C) - 30828/2020	R C MUDULI	C.O.	COURT NO. 8	Order Dtd. 2024-11-04	WRIT BRANCH-6	(S No 25)	
92885/2024	08.11.2024	WP (C) - 41351/2023	M R SAHOO	C.O.	COURT NO. 8	Order Dtd. 2024-11-04	WRIT BRANCH-1	(S No 32)	
92886/2024	08.11.2024	WP (C) - 40190/2023	S K SAHU	C.O.	COURT NO. 8	Order Dtd. 2024-11-04	WRIT BRANCH-4	(S No 17)	
92887/2024	08.11.2024	WP (C) -	M R SAHOO	C.O.	COURT NO.	Order Dtd. 2024-11-	WRIT	(S No 17)	

		37893/2023			8	04	BRANCH-2	No 45
92888/2024	08.11.2024	WP (C) - 37891/2023	M R SAHOO	C.O.	COURT NO. 8	Order Dtd. 2024-11- 04	WRIT BRANCH-2	(S No 45
92892/2024	08.11.2024	ABLAPL- 10301/2024	T R DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09- 25		(S No 45
92893/2024	08.11.2024	ABLAPL- 8024/2024	T R DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08- 09		(S No 45
92894/2024	08.11.2024	ABLAPL- 12144/2024	T R DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11- 06	BAIL-2	(S No 10
92903/2024	08.11.2024	CRLA- 1083/2024	LOKANATH SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024-12- 11		(S No 10
92904/2024	08.11.2024	CRLA- 1082/2024	LOKANATH SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024-11- 06		(S No 10
92905/2024	08.11.2024	CRLA- 867/2024	S. BISWAL	C.O.	COURT NO. 3	Order Dtd. 2024-11- 07		(S No 10
92909/2024	08.11.2024	WP (C) - 41455/2023	RAKESH SAHOO	C.O.	COURT NO. 3	Order Dtd. 2024-11- 06	WRIT BRANCH-2	(S No
92910/2024	08.11.2024	CRLA- 1069/2024	ASHOK KUMAR SWAIN	C.O.	COURT NO. 15	Order Dtd. 2024-11- 04		(S No
92911/2024	08.11.2024	WP (C) - 27142/2024	T.SWAIN	C.O.	COURT NO. 15	Order Dtd. 2024-11- 06		(S No
92912/2024	08.11.2024	WP (C) - 19376/2014	G.C.BARIK	C.O.	COURT NO. 15	Order Dtd. 2024-11- 05	WRIT BRANCH-8	(S No 43
92914/2024	08.11.2024	WP (C) - 26733/2024	K.SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024-10- 30		(S No 43
92915/2024	08.11.2024	WP (C) - 37384/2020	H.TRIPATHY	C.O.	COURT NO. 15	Order Dtd. 2024-11- 07	WRIT BRANCH-2	(S No
92916/2024	08.11.2024	WP (C) - 10662/2015	P.N.NAYAK	C.O.	COURT NO. 15	Order Dtd. 2024-11- 07	WRIT BRANCH-3	(S No 28
92917/2024	08.11.2024	WP (C) - 28690/2022	L.N.SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024-11- 07	WRIT BRANCH-5	(S No 23
92918/2024	08.11.2024	WP (C) - 608/2020	R.C.BHOI	C.O.	COURT NO. 15	Order Dtd. 2024-11- 07	WRIT BRANCH-6	(S No 36
92920/2024	08.11.2024	WP (C) - 26970/2024	SK.KALIMUDDIN	C.O.	COURT NO. 15	Order Dtd. 2024-11- 07		(S No 36
92921/2024	08.11.2024	ABLAPL- 12254/2024	J PRADHAN	C.O.	COURT NO. 15	Order Dtd. 2024-11- 08		(S No 36
92922/2024	08.11.2024	WP (C) -	P.K.MOHANTY	C.O.	COURT NO.	Order Dtd. 2024-11-	WRIT	(S

		4047/2018			15	07	BRANCH-3	No 33
92924/2024	08.11.2024	WP (C) - 4840/2022	H.N.MOHAPATRA	C.O.	COURT NO. 15	Order Dtd. 2024-11- 07	WRIT BRANCH-5	(S No 47
92925/2024	08.11.2024	WP (C) - 2514/2011	S.C.DASH	C.O.	COURT NO. 15	Order Dtd. 2024-11- 06	WRIT BRANCH-3	(S No 28
92927/2024	08.11.2024	RSA- 133/2022	U.DAS	C.O.	COURT NO. 12	Order Dtd. 2025-01- 06	SECOND APPEAL	(S No
92928/2024	08.11.2024	RSA- 570/2023	S.MAHARANA	C.O.	COURT NO. 12	Order Dtd. 2024-03- 01		(S No
92930/2024	08.11.2024	WP (C) - 37539/2023	S.K.PARIDA	C.O.	COURT NO. 12	Order Dtd. 2024-11- 06	WRIT BRANCH-7	(S No 18
92931/2024	08.11.2024	BLAPL- 7301/2024	BIBHUTI RANJAN MOHANTY	C.O.	COURT NO. 12	Order Dtd. 2024-11- 07		(S No 18
92932/2024	08.11.2024	WP (C) - 21389/2018	K.C.RATH	C.O.	COURT NO. 12	Order Dtd. 2024-11- 05	WRIT BRANCH-5	(S No 22
92933/2024	08.11.2024	ABLAPL- 11953/2023	B.MISHRA	C.O.	COURT NO. 12	Order Dtd. 2023-10- 18	BAIL-1	(S No
92934/2024	08.11.2024	ABLAPL- 6743/2024	JR DAS	C.O.	COURT NO. 12	Order Dtd. 2024-11- 07		(S No
92935/2024	08.11.2024	RSA- 181/2011	B.DAS	C.O.	COURT NO. 1	Order Dtd. 2024-11- 18	SECOND APPEAL	(S No
92937/2024	08.11.2024	ABLAPL- 11287/2024	JR DAS	C.O.	COURT NO. 12	Order Dtd. 2024-11- 07		(S No
92938/2024	08.11.2024	ABLAPL- 12102/2024	P SAHOO	C.O.	COURT NO. 12	Order Dtd. 2024-11- 07		(S No
92939/2024	08.11.2024	ABLAPL- 10653/2024	SP MOHAPATRA	C.O.	COURT NO. 12	Order Dtd. 2024-11- 04	BAIL-1	(S No
92941/2024	08.11.2024	WP (C) - 14965/2020	G D MALLICK	C.O.	COURT NO. 12	Order Dtd. 2024-11- 06	WRIT BRANCH-1	(S No 30
92943/2024	08.11.2024	ABLAPL- 15096/2023	H N MOHAPATRA	C.O.	COURT NO. 12	Order Dtd. 2023-12- 22		(S No 30
92944/2024	08.11.2024	LAA- 32/2021	G D SINGH	C.O.	COURT NO. 16	Order Dtd. 2024-12- 02	FIRST APPEAL	(S No
92945/2024	08.11.2024	WP (C) - 20649/2018	S K BEHERA	C.O.	COURT NO. 3	Order Dtd. 2025-01- 06	WRIT BRANCH (DIVISION BENCH-2)	(S No 11
92947/2024	08.11.2024	WP (C) - 16399/2021	NIRANJAN PANDA	C.O.	COURT NO. 3	Order Dtd. 2024-11- 07	WRIT BRANCH (DIVISION BENCH-2)	(S No 10
92948/2024	08.11.2024	WP (C) - 9716/2021	G SUNDAR	C.O.	COURT NO. 3	Order Dtd. 2024-11- 04	WRIT BRANCH-4	(S No 38
92952/2024	08.11.2024	CRLMA-	SUVENDU BARIK	C.O.	COURT NO.	Order Dtd. 2024-11-		(S

		170/2024			15	06		No 38
92954/2024	08.11.2024	TRP (C) - 348/2024	SUVENDU BARIK	C.O.	COURT NO. 16	Order Dtd. 2024-11- 07		(S No 38
92955/2024	08.11.2024	BLAPL- 6297/2024	JYOTI PRAKASH KAR	C.O.	COURT NO. 16	Order Dtd. 2024-11- 06		(S No 38
92956/2024	08.11.2024	TRP (C) - 343/2024	J. R. NAYAK	C.O.	COURT NO. 16	Order Dtd. 2024-11- 07		(S No 38
92958/2024	08.11.2024	ABLAPL- 9001/2024	SK MOHAPATRA	C.O.	COURT NO. 16	Order Dtd. 2024-11- 06		(S No 38
92959/2024	08.11.2024	ABLAPL- 12041/2024	R R DAS	C.O.	COURT NO. 16	Order Dtd. 2024-11- 05		(S No 38
92961/2024	08.11.2024	ABLAPL- 12028/2024	JP KAR	C.O.	COURT NO. 16	Order Dtd. 2024-11- 05		(S No 38
92962/2024	08.11.2024	ABLAPL- 12040/2024	LK PRADHAN	C.O.	COURT NO. 16	Order Dtd. 2024-11- 05		(S No 38
92963/2024	08.11.2024	ABLAPL- 12031/2024	B DAS	C.O.	COURT NO. 16	Order Dtd. 2024-11- 05		(S No 38
92964/2024	08.11.2024	ABLAPL- 12030/2024	AK SAHOO	C.O.	COURT NO. 16	Order Dtd. 2024-11- 05	BAIL-1	(S No
92965/2024	08.11.2024	ABLAPL- 12039/2024	JAYAKRISHNA MOHAPATRA	C.O.	COURT NO. 16	Order Dtd. 2024-11- 05		(S No
92966/2024	08.11.2024	BLAPL- 5796/2024	BK DAS	C.O.	COURT NO. 16	Order Dtd. 2024-11- 07		(S No
92967/2024	08.11.2024	BLAPL- 5799/2024	BK DAS	C.O.	COURT NO. 16	Order Dtd. 2024-11- 07		(S No
92968/2024	08.11.2024	WP (C) - 23866/2024	A. K. PATRA	C.O.	COURT NO. 16	Order Dtd. 2024-11- 07		(S No
92969/2024	08.11.2024	WP (C) - 26909/2024	J. P. KAR	C.O.	COURT NO. 20	Order Dtd. 2024-12- 20		(S No
92970/2024	08.11.2024	TRPCRL- 92/2024	S. S. JAGDEB	C.O.	COURT NO. 16	Order Dtd. 2024-12- 16		(S No
92971/2024	08.11.2024	TRP (C) - 339/2024	P. BEHERA	C.O.	COURT NO. 16	Order Dtd. 2024-12- 16		(S No
92972/2024	08.11.2024	CRLMC- 3700/2024	SK NAYAK	C.O.	COURT NO. 16	Order Dtd. 2024-11- 04		(S No
92973/2024	08.11.2024	TRP (C) - 340/2024	A. K. BISWAL	C.O.	COURT NO. 16	Order Dtd. 2024-12- 16		(S No
92974/2024	08.11.2024	TRP (C) - 341/2024	I. C. SAHU	C.O.	COURT NO. 16	Order Dtd. 2024-12- 16		(S No
92975/2024	08.11.2024	RSA- 278/2024	S. K. BEHERA	C.O.	COURT NO. 12	Order Dtd. 2025-01- 13		(S No
92976/2024	08.11.2024	WP (C) - 26959/2024	A. K. ROUT	C.O.	COURT NO. 12	Order Dtd. 2024-11- 07		(S No

92977/2024	08.11.2024	CMP-1149/2024	B. DAS	C.O.	COURT NO. 20	Order Dtd. 2025-01-28		(S No
92978/2024	08.11.2024	FAO-24/2024	R K DAS	C.O.	COURT NO. 23	Order Dtd. 9999-12-31	MISC. APPEAL SEC.	(S No
92979/2024	08.11.2024	WP (C) - 26957/2024	A. K. SWAIN	C.O.	COURT NO. 20	Order Dtd. 2024-12-10		(S No
92980/2024	08.11.2024	BLAPL-5798/2024	BK DAS	C.O.	COURT NO. 20	Order Dtd. 2024-11-07		(S No
92981/2024	08.11.2024	WP (C) - 26529/2024	P. K. NAYAK	C.O.	COURT NO. 20	Order Dtd. 2024-11-07		(S No
92982/2024	08.11.2024	BLAPL-5813/2024	BK DAS	C.O.	COURT NO. 20	Order Dtd. 2024-11-07		(S No
92983/2024	08.11.2024	WP (C) - 25633/2024	P. K. DAS	C.O.	COURT NO. 20	Order Dtd. 2024-11-22		(S No
92984/2024	08.11.2024	WP (C) - 26963/2024	A. K. ROUT	C.O.	COURT NO. 20	Order Dtd. 2024-11-07		(S No
92985/2024	08.11.2024	BLAPL-5807/2024	BK DAS	C.O.	COURT NO. 20	Order Dtd. 2024-11-07		(S No
92986/2024	08.11.2024	WP (C) - 26158/2024	R B MISHRA	C.O.	COURT NO. 6	Order Dtd. 2024-11-11		(S No
92987/2024	08.11.2024	BLAPL-4362/2024	BR SENAPATI	C.O.	COURT NO. 15	Order Dtd. 2024-11-06		(S No
92988/2024	08.11.2024	WP (C) - 26128/2024	R B MISHRA	C.O.	COURT NO. 6	Order Dtd. 2024-11-11		(S No
92989/2024	08.11.2024	ABLAPL-12034/2024	R. K. BARIK	C.O.	COURT NO. 6	Order Dtd. 2024-11-05		(S No
92990/2024	08.11.2024	ABLAPL-12038/2024	R. K. BARIK	C.O.	COURT NO. 6	Order Dtd. 2024-11-05		(S No
92992/2024	08.11.2024	ABLAPL-12105/2024	KARMA DAS	C.O.	COURT NO. 6	Order Dtd. 2024-11-06		(S No
92993/2024	08.11.2024	WP (C) - 26886/2024	R. K. MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2024-11-06		(S No
92994/2024	08.11.2024	ABLAPL-10411/2024	M K SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-26		(S No
92995/2024	08.11.2024	WP (C) - 6353/2018	MM PANDA	C.O.	COURT NO. 22	Order Dtd. 2024-12-11	WRIT BRANCH-1	(S No 31
92996/2024	08.11.2024	ABLAPL-537/2024	J. R. NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-07		(S No 31
92997/2024	08.11.2024	WP (C) - 12417/2022	PK MISHRA	C.O.	COURT NO. 9	Order Dtd. 2024-11-19	WRIT BRANCH-8	(S No 42
92998/2024	08.11.2024	ABLAPL-10944/2024	JYOTI RANJAN NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-07		(S No 42
92999/2024	08.11.2024	CRLMC-3208/2024	JYOTI RANJAN NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-06		(S No 42
93000/2024	08.11.2024	ABLAPL-11946/2024	SIDHARTHA MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-04	BAIL-1	(S No

								14
93001/2024	08.11.2024	ABLAPL-12032/2024	DINESH KUMAR DALAI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-05	BAIL-2	(S No 11
93002/2024	08.11.2024	JCRLA-110/2022	M.R BARIK	C.O.	COURT NO. 7	Order Dtd. 2024-11-04	CRIMINAL APPEAL	(S No 11
93003/2024	08.11.2024	ABLAPL-12212/2024	DEBENDRA SWAIN	C.O.	COURT NO. 7	Order Dtd. 2024-11-07		(S No 11
93004/2024	08.11.2024	TRPCRL-85/2024	PRADEEP SETHI	C.O.	COURT NO. 16	Order Dtd. 2024-12-02		(S No 11
93005/2024	08.11.2024	ABLAPL-12035/2024	JADUNATH PRADHAN	C.O.	COURT NO. 16	Order Dtd. 2024-11-05		(S No 11
93006/2024	08.11.2024	ABLAPL-12033/2024	JADUNATH PRADHAN	C.O.	COURT NO. 16	Order Dtd. 2024-11-05		(S No 11
93007/2024	08.11.2024	ABLAPL-12221/2024	PRADIPTA BEURA	C.O.	COURT NO. 16	Order Dtd. 2024-11-07		(S No 11
93008/2024	08.11.2024	ABLAPL-9443/2024	BK PANDA	C.O.	COURT NO. 16	Order Dtd. 2024-11-07		(S No 11
93009/2024	08.11.2024	BLAPL-3227/2024	GR PATRA	C.O.	COURT NO. 16	Order Dtd. 2024-11-05		(S No 11
93010/2024	08.11.2024	WP (C) - 25926/2024	U P BAG	C.O.	COURT NO. 16	Order Dtd. 2024-11-07		(S No 11
93011/2024	08.11.2024	WP (C) - 24985/2024	B K PANDA	C.O.	COURT NO. 16	Order Dtd. 2024-11-07		(S No 11
93012/2024	08.11.2024	ABLAPL-12234/2024	P K MISHRA	C.O.	COURT NO. 16	Order Dtd. 2024-11-07		(S No 11
93013/2024	08.11.2024	ABLAPL-12211/2024	B R MOHANTY	C.O.	COURT NO. 16	Order Dtd. 2024-11-07		(S No 11
93014/2024	08.11.2024	TRP (C) - 279/2024	B R MOHANTY	C.O.	COURT NO. 16	Order Dtd. 2024-12-09		(S No 11
93015/2024	08.11.2024	WP (C) - 26270/2024	A.K.RANA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-11-07	WRIT BRANCH (DIVISION BENCH-3)	(S No 12
93016/2024	08.11.2024	CRLMC-4113/2024	T R DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-11-06		(S No 12
93017/2024	08.11.2024	CRLMC-3999/2024	T R DAS	C.O.	CHIEF JUSTICE'S COURT			(S No 12

93018/2024	08.11.2024	ABLAPL-11550/2024	RK SAHU	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-06		(S No 12
93019/2024	08.11.2024	ABLAPL-12151/2024	P PRAIDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-06		(S No 12
93020/2024	08.11.2024	ABLAPL-12145/2024	P PARIDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-06		(S No 12
93021/2024	08.11.2024	ABLAPL-12293/2024	D. K. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-08	BAIL-2	(S No 12
93022/2024	08.11.2024	BLAPL-9287/2024	KARUNAKAR RATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-08	BAIL-1	(S No
93023/2024	08.11.2024	BLAPL-8194/2024	SUVENDU BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-08		(S No
92512/2024	08.11.2024	WP (C) - 6100/2023	KABITA PATRA	GENERAL		Judgement Dtd. 2024-10-21	WRIT BRANCH-2	(S No 34
92513/2024	08.11.2024	WP (C) - 21585/2016	DR. JITENDRA KUMAR LENKA	GENERAL		Order Dtd. 2024-11-06	WRIT BRANCH-1	(S No
92514/2024	08.11.2024	WP (C) - 26531/2024	DR. JITENDRA KUMAR LENKA	GENERAL		Order Dtd. 2024-11-04		(S No
92515/2024	08.11.2024	WP (C) - 1487/2021	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-04-18	WRIT BRANCH (DIVISION BENCH-1)	(S No 10
92528/2024	08.11.2024	WP (C) - 15973/2019	ABHISEK PATNAIK	GENERAL		Petition With Annexures	WRIT BRANCH-5	(S No 20
92533/2024	08.11.2024	WP (C) - 34974/2021	PRASANTA KUMAR PATRI	GENERAL		Order Dtd. 2024-11-05	WRIT BRANCH-1	(S No
92535/2024	08.11.2024	WP (C) - 10645/2012	PRASANTA KUMAR PATRI	GENERAL		Order Dtd. 2024-09-27	WRIT BRANCH-2	(S No
92539/2024	08.11.2024	BLAPL-431/2024	B BEHERA	GENERAL		Order Dtd. 2024-11-06		(S No
92547/2024	08.11.2024	BLAPL-10192/2024	SUKANTA KUMAR SAHOO	GENERAL		Order Dtd. 2024-11-05	BAIL-1	(S No
92616/2024	08.11.2024	WP (C) - 24351/2024	DEBENDRA BEHERA	GENERAL		Order Dtd. 2024-10-23		(S No
92637/2024	08.11.2024	WP (C) - 25706/2024	DEBENDRA BEHERA	GENERAL		Order Dtd. 2024-11-07		(S No
92649/2024	08.11.2024	WP (C) - 23979/2024	COMMISSIONER CUM SECRETARY GENERAL	GENERAL		Entire Order		(S No
92800/2024	08.11.2024	WP (C) - 8440/2006	SUSHANT KUMAR PRADHAN	GENERAL		Order Dtd. 2006-07-04		(S No
92856/2024	08.11.2024	CRLMC-2184/2024	DILLIP KUMAR NANDA	GENERAL		Order Dtd. 2024-11-07		(S No
92859/2024	08.11.2024	CRLMC-3124/2024	DILLIP KUMAR NANDA	GENERAL		Order Dtd. 2024-11-07		(S No
92863/2024	08.11.2024	ABLAPL-	PRASANTA	GENERAL		Order Dtd. 2024-11-		(S

		9374/2024	KUMAR PATRI			07		No
92867/2024	08.11.2024	CRLMC-3984/2024	ASUTOSH TRIPATHY	GENERAL		Order Dtd. 2024-11-07		(S No
92872/2024	08.11.2024	MACA-612/2010	SUSHANT KUMAR PRADHAN	GENERAL		Order Dtd. 2016-05-05	MISC. APPEAL SEC.	(S No
92883/2024	08.11.2024	WPC (OA) - 470/2019	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-10-28	OA Branch	(S No
92889/2024	08.11.2024	WP (C) - 26986/2024	PRASANTA KUMAR PATRI	GENERAL		Order Dtd. 2024-11-07		(S No
92890/2024	08.11.2024	WP (C) - 25290/2023	PATIMA NAYAK	GENERAL		Order Dtd. 2024-04-18	WRIT BRANCH-7	(S No
92891/2024	08.11.2024	WP (C) - 10586/2024	BIRAJ KUMAR DAS	GENERAL		Order Dtd. 2024-05-01	WRIT BRANCH-3	(S No 12
92895/2024	08.11.2024	WP (C) - 23260/2023	PRATIMA NAYAK	GENERAL		Order Dtd. 2024-07-19	WRIT BRANCH-1	(S No 49
92896/2024	08.11.2024	WP (C) - 23239/2023	PATIMA NAYAK	GENERAL		Order Dtd. 2024-07-19	WRIT BRANCH-1	(S No 49
92897/2024	08.11.2024	WP (C) - 23231/2023	PRATIMA NAYAK	GENERAL		Order Dtd. 2024-07-19	WRIT BRANCH-1	(S No 49
92898/2024	08.11.2024	WP (C) - 24933/2023	PRATIMA NAYAK	GENERAL		Order Dtd. 2024-07-19	WRIT BRANCH-4	(S No 17
92899/2024	08.11.2024	WPC (OA) - 471/2019	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-10-28	OA Branch	(S No
92900/2024	08.11.2024	WPC (OA) - 2301/2018	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-11-09	OA Branch	(S No
92902/2024	08.11.2024	WP (C) - 1520/2020	DR. JITENDRA KUMAR LENKA	GENERAL		Order Dtd. 2024-11-07	WRIT BRANCH-7	(S No 48
92907/2024	08.11.2024	ABLAPL-12128/2024	SHAMBHU PRASAD SAHU	GENERAL		Final Order	BAIL-2	(S No
92908/2024	08.11.2024	WP (C) - 12366/2024	BIRAJ KUMAR DAS	GENERAL		Order Dtd. 2024-05-20	WRIT BRANCH-8	(S No 42
92913/2024	08.11.2024	WP (C) - 9776/2024	BIRAJ KUMAR DAS	GENERAL			WRIT BRANCH-2	(S No 34
92919/2024	08.11.2024	CRLMC-2192/2024	HIRARAM BHOI	GENERAL		Judgement Dtd. 2024-08-07		(S No 34
92923/2024	08.11.2024	CRLMC-2192/2024	HIRARAM BHOI	GENERAL		Vakalatnama		(S No 34
92926/2024	08.11.2024	CRLMP-1173/2024	HIRARAM BHOI	GENERAL		Vakalatnama		(S No 34
92929/2024	08.11.2024	CRLMP-1173/2024	HIRARAM BHOI	GENERAL		Judgement Dtd. 2024-08-16		(S No

									34
92936/2024	08.11.2024	FAO-334/2024	HIRARAM BHOI	GENERAL		Petition			(S No 34
92940/2024	08.11.2024	FAO-333/2024	HIRARAM BHOI	GENERAL		Judgement Dtd. 2024-08-14	MISC. APPEAL SEC.		(S No
92942/2024	08.11.2024	FAO-332/2024	HIRARAM BHOI	GENERAL		Vakalatnama			(S No
92946/2024	08.11.2024	WP (C) - 1685/2024	HIRARAM BHOI	GENERAL		Judgement Dtd. 2024-02-02	WRIT BRANCH-7		(S No
92949/2024	08.11.2024	MACA-231/2024	HIRARAM BHOI	GENERAL		Vakalatnama	MISC. APPEAL SEC.		(S No
92950/2024	08.11.2024	MACA-231/2024	HIRARAM BHOI	GENERAL		Judgement Dtd. 2024-09-24	MISC. APPEAL SEC.		(S No
92951/2024	08.11.2024	CRLMC-4099/2024	DILLIP KUMAR NANDA	GENERAL		Order Dtd. 2024-11-08			(S No
92953/2024	08.11.2024	ABLAPL-794/2024	HIRARAM BHOI	GENERAL		Petition			(S No
92957/2024	08.11.2024	CRLMC-4124/2024	KUMAR KASHYAP	GENERAL		Order Dtd. 2024-11-08			(S No
92960/2024	08.11.2024	WP (C) - 27191/2024	HIRARAM BHOI	GENERAL		Order Dtd. 2024-11-07			(S No
92511/2024	08.11.2024	TRP (C) - 275/2017	SIBHRANSHU SEKHAR ROUSTRAY	GENERAL		Order Dtd. 2021-10-05	M. J. C.		(S No
92577/2024	08.11.2024	WP (C) - 24650/2024	M BEHERA	GENERAL		Order Dtd. 2024-11-05 Petition, Annexure,			(S No
92597/2024	08.11.2024	BLAPL-114/2023	R. DAS	GENERAL		Order Dtd. 2023-05-05	BAIL-1		(S No
92609/2024	08.11.2024	WP (C) - 11117/2024	C R NAYAK	GENERAL			WRIT BRANCH-2		(S No
92611/2024	08.11.2024	ABLAPL-13181/2021	S KHAN	GENERAL			BAIL-2		(S No
92614/2024	08.11.2024	CRLREV-219/2024	A MOHANTY	GENERAL			CRIMINAL REVISION		(S No
92615/2024	08.11.2024	COA-2/2010	M NAYAK	GENERAL			CIVIL REVISION		(S No
92618/2024	08.11.2024	CMP-907/2024	S MOHARANA	GENERAL					(S No
92620/2024	08.11.2024	OJC-6197/2000	G C BARIK	GENERAL			WRIT BRANCH-6		(S No 16
92622/2024	08.11.2024	CMAPL-181/2023	G C BARIK	GENERAL			M. J. C.		(S No
92625/2024	08.11.2024	WP (C) - 16705/2008	B R SENAPATI	GENERAL					(S No
92628/2024	08.11.2024	FAO-506/2012	P K MISHRA	GENERAL			MISC. APPEAL SEC.		(S No

92629/2024	08.11.2024	WP (C) - 16704/2008	B R SENAPATI	GENERAL				(S No
92631/2024	08.11.2024	TRP (C) - 8/2020	K P MOHANTY	GENERAL			M.J.C.	(S No
92632/2024	08.11.2024	OJC- 3097/1997	P K MISHRA	GENERAL				(S No
92634/2024	08.11.2024	WP (C) - 3741/2017	P K MISHRA	GENERAL			WRIT BRANCH (DIVISION BENCH)	(S No 10
92644/2024	08.11.2024	ABLAPL- 10015/2024	B. MOHANTY	GENERAL		Order Dtd. 2024-10- 30	BAIL-1	(S No 13
92645/2024	08.11.2024	ABLAPL- 11995/2024	B. MOHANTY	GENERAL		Order Dtd. 2024-11- 04		(S No 13
92648/2024	08.11.2024	CONTC- 861/2024	D SAHOO	GENERAL		Order Dtd. 2024-09- 20	CONTEMPT	(S No
92652/2024	08.11.2024	CONTC- 860/2024	D SAHOO	GENERAL		Order Dtd. 2024-09- 20		(S No
92654/2024	08.11.2024	CONTC- 859/2024	D SAHOO	GENERAL		Order Dtd. 2024-09- 20	CONTEMPT	(S No
92659/2024	08.11.2024	WP (C) - 22066/2024	SANTOSH SETHI	GENERAL		Order Dtd. 2024-09- 26		(S No
92665/2024	08.11.2024	CRREV- 120/2001	A MALLICK	GENERAL			CRIMINAL REVISION	(S No
92671/2024	08.11.2024	JCRLA- 28/2023	D K DALAI	GENERAL			CRIMINAL APPEAL	(S No
92678/2024	08.11.2024	TRP (C) - 179/2024	DIPTIMAYEE PATTNAIK	GENERAL		Order Dtd. 2024-09- 02		(S No
92680/2024	08.11.2024	SA-94/1990	J P KAR	GENERAL			SECOND APPEAL	(S No
92682/2024	08.11.2024	SA- 398/2001	S J PRADHAN	GENERAL			SECOND APPEAL	(S No
92684/2024	08.11.2024	CMP- 310/2022	S S JENA	GENERAL			WRIT BRANCH-2	(S No
92687/2024	08.11.2024	WP (C) - 15153/2018	J K MOHANTY	GENERAL				(S No
92689/2024	08.11.2024	WP (C) - 2338/2019	J K MOHANTY	GENERAL			WRIT BRANCH-10	(S No 58
92693/2024	08.11.2024	WP (C) - 28481/2021	M BEHERA	GENERAL			WRIT BRANCH-7	(S No 48
92694/2024	08.11.2024	WP (C) - 10062/2018	S P SAHOO	GENERAL				(S No 48
92697/2024	08.11.2024	WP (C) - 17950/2022	S P SAHOO	GENERAL			WRIT BRANCH-5	(S No 21
92698/2024	08.11.2024	WP (C) - 39103/2023	A K SAHOO	GENERAL			WRIT BRANCH-8	(S No

									29
92701/2024	08.11.2024	WP (C) - 25699/2023	R SAMAL	GENERAL				WRIT BRANCH-3	(S No 33
92705/2024	08.11.2024	WP (C) - 24947/2024	B K MOHANTY	GENERAL					(S No 33
92709/2024	08.11.2024	CONTC- 5625/2022	S P SAHOO	GENERAL				CONTEMPT	(S No
92712/2024	08.11.2024	WA- 1311/2022	A PARIDA	GENERAL				WRIT APPEAL	(S No
92714/2024	08.11.2024	WP (C) - 2129/2011	P K PAL	GENERAL					(S No
92718/2024	08.11.2024	WP (C) - 19549/2019	N PANDA	GENERAL				WRIT BRANCH-8	(S No 43
92721/2024	08.11.2024	ABLAPL- 18829/2019	D K DALAI	GENERAL				BAIL-2	(S No 10
92723/2024	08.11.2024	OJC- 1689/1987	T C SHYAM	GENERAL					(S No 10
92726/2024	08.11.2024	OJC- 9812/1993	T C SHYAM	GENERAL					(S No 10
92730/2024	08.11.2024	WP (C) - 8354/2024	P K MISHRA	GENERAL				WRIT BRANCH-3	(S No 28
92733/2024	08.11.2024	WP (C) - 22821/2024	S ADHIKARI	GENERAL					(S No 28
92739/2024	08.11.2024	WP (C) - 2149/2024	P K MISHRA	GENERAL				WRIT BRANCH-5	(S No 32
92750/2024	08.11.2024	WP (C) - 273/2024	P K MISHRA	GENERAL				WRIT BRANCH-1	(S No 49
92754/2024	08.11.2024	WP (C) - 14343/2023	P K MISHRA	GENERAL				WRIT BRANCH-6	(S No 26
92757/2024	08.11.2024	WP (C) - 32241/2023	S K MOHANTY	GENERAL				WRIT BRANCH-4	(S No 27
92761/2024	08.11.2024	WP (C) - 20342/2021	B K GOCHHYAT	GENERAL				WRIT BRANCH-2	(S No 45
92763/2024	08.11.2024	WP (C) - 27747/2023	M KAR	GENERAL				WRIT BRANCH (DIVISION BENCH-3)	(S No 12
92767/2024	08.11.2024	FAO- 163/2006	M BEHERA	GENERAL				MISC. APPEAL SEC.	(S No

92769/2024	08.11.2024	FAO-831/2019	M BEHERA	GENERAL			MISC. APPEAL SEC.	(S No
92771/2024	08.11.2024	FAO-107/2017	M BEHERA	GENERAL			MISC. APPEAL SEC.	(S No
92774/2024	08.11.2024	ABLAPL-7454/2024	S BEHERA	GENERAL				(S No
92778/2024	08.11.2024	RSA-225/2020	K C TRIPATHY	GENERAL			SECOND APPEAL	(S No
92781/2024	08.11.2024	CRLREV-613/2024	S NAYAK	GENERAL				(S No
92784/2024	08.11.2024	CRLMP-1474/2024	S NAYAK	GENERAL				(S No
92789/2024	08.11.2024	WP (C) - 25979/2022	PC DAS (2)	GENERAL			WRIT BRANCH-2	(S No
92792/2024	08.11.2024	CRLA-195/2006	D P PATTANAİK	GENERAL			CRIMINAL APPEAL	(S No
92794/2024	08.11.2024	WP (C) - 1333/2014	SIBA PRASAD SAHOO	GENERAL		Order Dtd. 2024-07-24	WRIT BRANCH-1	(S No 30
92797/2024	08.11.2024	CRLA-196/2006	D P PATTANAİK	GENERAL			CRIMINAL APPEAL	(S No
92803/2024	08.11.2024	TRP (C) - 128/2024	A K BEHERA	GENERAL			M. J. C.	(S No
92806/2024	08.11.2024	WP (C) - 23285/2015	PC DAS (2)	GENERAL				(S No
92809/2024	08.11.2024	MACA-227/2019	T K KAMILA	GENERAL			MISC. APPEAL SEC.	(S No
92814/2024	08.11.2024	TEST-1/1969	G R PATRA	GENERAL				(S No
92816/2024	08.11.2024	FA-139/1965	B BEHERA	GENERAL				(S No
92818/2024	08.11.2024	OJC-318/1993	D K JENA	GENERAL				(S No
92843/2024	08.11.2024	WP (C) - 26940/2024	SATYAJIT BISWAL	GENERAL		Order Dtd. 2024-11-05		(S No
92857/2024	08.11.2024	WP (C) - 22014/2024	SUBHANKAR PANDA	GENERAL		Order Dtd. 2024-09-11		(S No
92901/2024	08.11.2024	OJC-2662/1998	S K MISHRA	GENERAL		Order Dtd. 1998-04-23		(S No
92906/2024	08.11.2024	WP (C) - 39125/2023	S. K. SAMİM	GENERAL		Order Dtd. 2024-03-11	WRIT BRANCH (DIVISION BENCH-3)	(S No 12
92991/2024	08.11.2024	WP (C) - 41455/2023	RAKESH	GENERAL			WRIT BRANCH-2	(S No

**NIC**